

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3543/2020

(Arising out of impugned final judgment and order dated 22-11-2016 in CRWP No. 1245/2016 passed by the High Court of Punjab & Haryana at Chandigarh)

PARAMVIR SINGH SAINI

Petitioner(s)

VERSUS

BALJIT SINGH & ORS.

Respondent(s)

([HEARD BY HON'BLE ROHINTON FALI NARIMAN, HON'BLE K.M. JOSEPH AND HON'BLE ANIRUDDHA BOSE, JJ.]

(REF: R/P DATED 05.08.2020 Shri Siddharth Dave, Learned Senior Counsel, appointed as Amicus Curiae, vide order dated 16.07.2020.)

(IA No. 63144/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 63139/2020 - EXEMPTION FROM FILING O.T., IA No. 63148/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 02-12-2020

This matter was called on for pronouncement of order today.

For Petitioner(s)

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For Respondent(s)

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Mr. Ravi Kamal Gupta, Adv.
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Mr. M. Yogesh Kanna, AOR
Mr. Rajrajeshwaran S., Adv.
Mr. Aditya Chadha, Adv.

Hon'ble Mr. Justice R. F. Nariman pronounced the Order of the Bench comprising His Lordship, Hon'ble Mr. Justice K.M. Joseph and Hon'ble Mr. Justice Aniruddha Bose.

The matter is ordered in terms of the signed reportable order.

List on 27.01.2021.

(NIDHI AHUJA)
AR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER

[Signed reportable order is placed on the file.]